



**IN THE HIGH COURT OF PUNJAB AND HARYANA  
AT CHANDIGARH**

105

2024:PHHC:040242-DB

CWP-PIL-119-2023 (O & M)Date of Decision: 20.03.2024

Roma Rani

.....Petitioner(s)

Versus

State of Punjab and others

....Respondent(s)

**CORAM: HON'BLE MR. JUSTICE G.S.SANDHAWALIA,  
ACTING CHIEF JUSTICE  
HON'BLE MS. JUSTICE LAPITA BANERJI**

Present: Mr. HBS Baidwan, Advocate,  
for the petitioner.

Mr. Salil Sabhlok, Sr. DAG, Punjab.

Mr. Kanwal Goyal, Advocate,  
for respondent No.3.

**G.S.SANDHAWALIA, ACTING CHIEF JUSTICE (Oral)**

1. The petitioner is an accused in FIR No. 274 dated 05.12.2022 registered under Sections 370 (5) and 120 (B) IPC and Section 81 of the Juvenile Justice (Care and Protection of Children) Act, 2015.

2. Apparently, the investigation is complete and the challan was filed against the petitioner as per the averments made in Para No.8 of the petition. A perusal of Para Nos.4 and 5 of the writ petition would go on to show that allegations have been made against an earlier sitting Judge of this Court without even impleading him, who has now been transferred. Similar allegations have been made against another Judge of this Court by averring that the said Judge was sitting on the protection petition of the petitioner and Annexure P-11 would go on to show that scandalous averments have been made against the second Judge also. The allegations made in Para Nos.4, 5 and 9 of the writ petition are *per se* contemptuous and it is an effort to scandalize the reputation of the Court.

3. In such circumstances, we are of the considered opinion that there is



no merit in present petition, which is a public interest litigation and the same is dismissed.

4. We, however, direct the office to register a criminal contempt against the petitioner and place it before the Bench handling the said matters so that notice can be issued and the petitioner can be prosecuted for the scandalous averments made in the petition.

(G.S. SANDHAWALIA)  
ACTING CHIEF JUSTICE

20.03.2024  
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(LAPITA BANERJI)  
JUDGE

Whether reasoned/speaking	Yes
Whether reportable	No